

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2730
ANSWERED ON:10.05.2006
DISCONTINUING OLD PENSION SCHEME
Ahir Shri Hansraj Gangaram

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Old Pension Scheme has been discontinued with effect from 01.04.2004;
- (b) if so, the reasons therefor;
- (c) whether the Employees Unions had been consulted at the time of taking the above decision;
- (d) if not, the reasons therefor; and
- (e) the steps taken or proposed to be taken by the Union Government to ensure that the retired employees are not adversely affected?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (e) : Two pension schemes are in operation at present. One pension scheme, referred to as the Old Pension Scheme, is applicable to all Central Government employees who have joined on or before 31.12.2003. A New Pension Scheme has been introduced from 01.01.2004 for those employees of Central Government who have joined service on or after 01.01.2004. Both these schemes are in operation concurrently. Government has not discontinued any pension scheme for Central Government employees.